

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 34 of 2012**

**Dated : 26<sup>th</sup> April, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharashtra State Power Generation Company  
Ltd.**

**.... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors.**

**...Respondent (s)**

**Counsel for the Appellant(s):** Mr. Anurag Sharma  
Ms. Surbhi Sharma

**Counsel for Respondent (s):** Mr. Buddy A. Ranganadhan  
Ms. Richa Bharadwaja for R-1

**ORDER**

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, he is directed to file the same on or before 15.05.2012 after serving copy on the other side.

Post the matter on **23.05.2012.**

**(Rakesh Nath)**  
**Technical Member**  
**ts/mk**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**